

Tobacco induced deaths

†3131. SHRI BALBIR PUNJ: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that India is the second largest country in regard to consumption of tobacco products and approximately 8 to 9 lakh people die in the country every year due to tobacco related diseases; and

(b) whether the law of prohibition of smoking was introduced in the month of October last year, the State-wise effect it has casted and the number of persons fined for violating the rules?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes.

(b) Yes, Government of India has notified "The Prohibition of Smoking in Public Places Rules, 2008" vide GSR No. 417(E) dated 30th May, 2008, came into force from 2nd October, 2008 whereby smoking is strictly prohibited in all public places.

Since States are implementing these rules, these details are maintained by the States. The State-wise information available with this Ministry as on 31st March, 2009 is given in the Statement.

Statement

Status of challan in States till 31st March, 2009

Sl. No	Name of the State/UT	No. of people fined	Amount collected (INR)
1	2	3	4
1.	Delhi	3671	Rs. 385964
2.	Gujarat	393	Rs. 117680
3.	Tamil Nadu	9648	Rs. 1142950
4.	Assam	Nil	Nil
5.	Madhya Pradesh	Nil	Nil
6.	West Bengal	Nil	Nil
7.	Karnataka	2465	Rs. 1,15,398/-
8.	Rajasthan	9	Nil
9.	Uttar Pradesh	Nil	Nil
10.	Goa	238 challan (January-February)	N.A.
11	Mizoram	1173	Rs. 32245 (till February)

†Original notice of the question was received in Hindi.

1	2	3	4
12.	Chandigarh	1177 (till December)	N.A.
13.	Andhra Pradesh	N.A	Rs. 1,40,000 (till December)
14.	Maharashtra	N.A	Rs. 5,79,925
15	Kerala	130 (till December)	N.A.

N.A.—Not available

Pending proposals under AYUSH

3132. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a number of proposals for assistance under various schemes of the Central Government for setting up new institutes and the strengthening of the existing ones under the AYUSH (Ayurveda, Unani, Siddha and Homoeopathy) are pending with the Central Government; and

(b) if so, the details thereof and by when each one is likely to be cleared?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes.

(b) Details are provided in the Statement.

Statement

Factual position of 22 number of proposals for strengthening of the existing AYUSH institutes

(1) Government and Government Aided Colleges

Sl.No.	College/Institution	Details
1	2	3
1	A.L. Government Ayurveda Medical College, Warrangal, Andhra Pradesh	The proposal was received on 13.07.2009 for Rs. 360.00 lakhs under UG Component and will be considered in the next Screening Committee.
2	NPA Government Ayurveda Medical College, Raipur, Chhattisgarh	The proposal was incomplete, UCs are pending it was for Rs. 225.00 lakhs under Model Component and will be considered in the next Screening Committee.
3	Government Ayurveda Medical College, Thiruvananthapuram, Kerala	The proposal was received on 3.07.2009 for Rs. 325.00 lakhs under Model Component and will be considered in the next Screening Committee.